

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA**

**UNSTARRED QUESTION NO. 1583
TO BE ANSWERED ON 04.03.2020**

RELAXATIONS TO EWS IN JOBS

1583. SHRIMATI SHANTA CHHETRI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the relaxations in age and other eligibility criteria in Government jobs and education to those categorised under the new quota for Economically Weaker Sections (EWS) among the upper castes;
- (b) whether such relaxations are similar to those offered to the OBCs; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) to (c): At, present, no relaxation in age and other eligibility criteria in Government jobs and education is provided for under the Economically Weaker Sections (EWS) reservation quota.
